

(15)


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

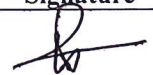
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.127,130&259/2018 in CP (IB) No. 259/7/HDB/2017
NAME OF THE COMPANY	Leo Meridian Infrastructure Projects & Hotels Pvt Ltd
NAME OF THE PETITIONER(S)	Smt. Ajitha Yogesh
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructure Projects & Hotels Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Esthara Kumar	Advocate	9883577068	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Dinesh Kumar & Viveka Prasad.	Advocate	9848567484	

ORDER

Counsel for Financial Creditor is present. Counsel for Corporate Debtor is also present.

IAs 127, 130 & 259 of 2018 are taken up today for hearing along with main petition, and last time. Counter is filed in IA 130/2018.

For hearing these IAs along with main petition, time extended as a last chance. List the matter on 19.09.2018. No further adjournment will be given.


Member (J)

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